

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO. 349 / (MAH)/20 17

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Keystone Realtors Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	<u>Vincent Pillai</u>	<u>AL</u>	<u>[Signature]</u>

Order

CSA 349/230-232/NCLT/MB//MAH/2017

Company Application is allowed vide separate order.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)